

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 16

Dated Guwahati, the 16th February, 2019

Hon'ble the Chief Justice has been pleased to constitute a Security Committee to look after the security arrangement of High Court and of District Courts in the following manner:

NAME OF THE COMMITTEE	HON'BLE JUDGES/MEMBERS	SECRETARY
Committee to look after the security arrangement of Gauhati High Court and of District Courts.	1. Hon'ble Mr. Justice Arup Kumar Goswami 2. Hon'ble Mr. Justice N. Kotiswar Singh 3. Hon'ble Mr. Justice Ujjal Bhuyan [Concerned Hon'ble Portfolio Judges may be invited as 'Special Invitee' as and when required]	Registrar (Admn.)

By Order,

Sd/- Robin Phukan,


REGISTRAR GENERAL

Memo No. HC. III - 23/2013/PT/426/ G, Dated 16th February, 2019

Copy to:-

- 1) The Registrar (_____), Gauhati High Court, Guwahati.
- 2) The District & Sessions Judge, _____, Assam.
- 3) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
- 4) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 5) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 6) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 7) The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
- 8) The Librarian-cum- Research Officer, Gauhati High Court, Guwahati.
- 9) The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 10) The System Analyst, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
- 11) The P.S. to Hon'ble Mr. Justice Arup Kumar Goswami, Gauhati High Court, Guwahati.
- 12) The P.S. to Hon'ble Mr. Justice N. Kotiswar Singh, Gauhati High Court, Guwahati
- 13) The P.S. to Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati
- 14) The P.S. to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
- 15) The A.O. (J), _____, Gauhati High Court, Guwahati.
- 16) The Court Manager, Gauhati High Court, Guwahati.
- 17) The Court Officer No.1/2, Gauhati High Court, Guwahati.
- 18) The Chief Security Officer, Gauhati High Court, Guwahati.
- 19) The Court Master, Court No. _____, Gauhati High Court, Guwahati.
- 20) The C.A. to the Registrar General, Gauhati High Court, Guwahati.

REGISTRAR GENERAL


16-02-19
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